

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH**

**Original Application No. 573 of 2016  
This the 22<sup>nd</sup> day of February, 2018**

**C O R A M :**

**HON'BLE DR K B SURESH, JUDICIAL MEMBER  
HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER**

1 Shri Himanshu Y Padhiyar,  
S/o. Yogeshbhai Padhiyar,  
Aged 32 Years,  
Applied under LARSGESS Scheme,  
R/O.: Plot No.1/A/3, Saibaba Society,  
Shiv Kutir, Railnagar Main Road,  
Rajkot – 360001. ... Applicant.

By Advocate Ms S S Chaturvedi

V/s

1 Union of India,  
Notice to be served through  
General Manager, Western Railway,  
Churchgate, Mumbai – 400 020.

2 The Divisional Railway Manager(E),  
Rajkot Division, Kothi Compound,  
Rajkot – 360 001. ... Respondents

By Advocate Shri M J Patel

**O R D E R (ORAL)**  
Per Hon'ble Dr K B Suresh, Member(J)

1 Ms S S Chaturvedi, learned counsel for the applicant submits that applicants do not want to press the OA because of the Hon'ble Apex Court ruling.

2 Therefore OA is dismissed as not pressed.

3 All the Miscellaneous applications stand disposed off in the light of OA being dismissed as not pressed.

(K N Shrivastava)  
Member(A)

(Dr. K B Suresh)  
Member(J)

